

MR. CHAIRMAN: Yes, you may ask your question. There is one minute left.

SHRI RAMCHANDRA BHARADWAJ: Sir, I would like to know from the Minister whether any investigation is being conducted in Bihar and Orissa to find out the gold prospect*.

SHRIW ATI RAM DULARI SINHA: Sir, in Ilihar GSI is conducting investigations to find out the prospects in Singhbhum and Ranchi Districts. In the case of Orissa, GSI and the Government of Orissa are conducting exploration, but so far it has not revealed any good prospect of gold.

MR. CHAIRMAN: That is all. Question Hour is over.

DR. EIHAI MAHAVIR: Sir, because of the rise in the price of gold, the profit has occurred.

MR. CHAIRMAN: Does not matter.

WRITTEN ANSWERS TO QUESTIONS

Creation of All India Engineers Service

*441. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have completed consultations with the State Governments regarding the constitution of All India Service of Engineers;

(b) if so, by when it is likely to be constituted; and

(c) if answer to part (a) above be in negative, what steps the Central Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF HOME AFFAIRS AND DEPARTMENT OF

PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) and (c) The process of informal consultation with the State Governments is still continuing.

Grant of Inner line permits

*442. SHRI DEBENDRA NATH BARMAN: SHRI SATYA PAL MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) number of persons who applied for the Inner Line Permits during 1979, 1980 and 1981 separately to enter Arunachal Pradesh with break up of each figure on the basis of nationality and religion and number of them who were granted and refused the permits;

(b) the number of applications for building places of worship received and how many of them were granted during those three years together with the break-up, religion-wise;

(c) the number of private educational institutions in the territory as on the 31st December, 1981 with break-up together with the sponsoring organisations and the financial assistance received by each organisation during the three years; f

(d) the number of persons from outside the territory who are permanently domiciled therein and the religious break-up thereof; and

(e) the number of Government servants from outside one territory who are serving therein as on the 31st December, 1981 and the religious break-up thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASSKAR): (a) to (e) The information sought is being collected to the extent feasible and will be laid on the Table of the House.